

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**32. IA 550/2024 IA 4877/2023 IA 786/2024 in C.P.
(IB)/862(MB)2019**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2024**

**NAME OF THE PARTIES:- IA 550/2024 Prakash Kukreja Vs.
Ateev Gala
IA 4877/2023 Sushant Anil Amberkar
Vs. Mr Prakash V Kukreja IRP of
Vijaygroup Housing Pvt Ltd
IA 786/2024 Suraksha Realty Limited
Vs. Mr. Prakash V Kukreja
IN THE MATTER OF
Gracious Communications Pvt Ltd
V/s
Vijaygroup Housing Pvt Ltd**

Section: 25(j) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 4877 of 2023:- Counsel, Rohan Kaiche appeared for the Applicant. Counsel, appearing for the Applicant seek time to file rejoinder. Let rejoinder, if any, be filed within a period of two weeks from today by serving an advance copy on the other side at least two days before the next date of hearing. List this matter on **17.05.2024**.

Counsel, Pratiksha Agarwal appeared for the Resolution Professional, Counsel, Ayush Kothari a/w Chinmay Bhojane appeared for the Applicant in IA 786 of 2024 and Counsel, Saiee Nirgude appeared for the Respondent in IA 550 of 2024. List all other Applications on **17.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)